

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:5371  
ANSWERED ON:28.04.2003  
PROTECTION TO WORKERS OF CHROMITE MINES  
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the management of the Chromite Mines in Sukinda Valley in Orissa are not providing adequate protection to the workers who are suffering from TB and other diseases due to increasing pollution in those areas;
- (b) if so, the reasons therefor; and
- (c) the steps being taken by the Government to protect the mine workers in those areas from the health hazard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR(SHRI VIJAY GOEL)

(a): No, Sir.

(b): Does not arise.

(c): There are detailed provisions under Regulation 124 of the Metalliferous Mines Regulations 1961 for protection against dust and in Rule 29B of the Mines Rules, 1955 for pre-employment and periodical medical examinations of the mine workers every 5 years. The status of compliance with these provisions in mines is being checked by the officers of the Directorate General of Mines Safety during their inspections and take actions to secure compliance if any deficiencies are noticed.